

Central Administrative Tribunal
Principal Bench

(7)

O.A. No. 494 of 2001

New Delhi, dated this the 14th September, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Rashtriya Kendriya Vidyalaya
Adhyapak Sangh through
the General Secretary Shri Jagat Singh,
Kendriya Vidyalaya No.1,
Delhi Cantt., New Delhi-110010.
2. Shri Jagat Singh,
D.P.S.
Kendriya Vidyalaya No.1,
Delhi Cantt.,
New Delhi-110010. .. Applicants
(By Advocate: Shri Yogesh Sharma)

Versus

1. Kendriya Vidyalaya Sangathan
through its Chairman,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi-110016.
2. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi-16.
3. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan, Delhi Region,
JNU Campus, NMR, New Delhi-110067.
4. The Jt. Commissioner (Admn.),
Kendriya Vidyalaya Sangathan (HQ),
New Delhi. .. Respondents
(By Advocate: Shri S. Rajappa)

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Sharma prays for permission to withdraw the O.A. with liberty, that if any grievance still survives it will be open to him to file fresh O.A. Permission is granted. The O.A. is dismissed as withdrawn with liberty to file fresh O.A. in accordance with law, if so advised.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

/karthik/

S.R. Adige

(S.R. Adige)
Vice Chairman (A)